

## **HIRE-PURCHASE (REPEAL) ACT, 2005**

**31 of 2005**

**[23rd June, 2005]**

### CONTENTS

1. Short title
2. Repeal of Act 26 of 1972

## **HIRE-PURCHASE (REPEAL) ACT, 2005**

**31 of 2005**

**[23rd June, 2005]**

An Act to repeal the Hire-purchase Act, 1972. BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:--

### **1. Short title :-**

Section This Act may be called the Hire-purchase (Repeal) Act, 2005.

### **2. Repeal of Act 26 of 1972 :-**

Section This Hire-purchase Act, 1972 is hereby repealed.